

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 104
IB-718/ND/2019
IA/1265/2021

IN THE MATTER OF:

GP Petroleum Ltd.

Versus

M/s. VCRM Petrochemicals Pvt. Ltd.

... **Applicant/Petitioner**

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 17.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Liquidator Pankaj Khaitan Alongwith Adv. Anjana Verma

ORDER

IA-1265/2021 - This is a preliminary report submitted by the Liquidator. The same is taken on record subject to just exception.

With this, **the present IA stands closed.**



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)